

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).30054/2017

(Arising out of impugned final judgment and order dated 26-05-2017 in WC No. 24040/2017 passed by the High Court Of Judicature At Allahabad)

DR. SHIKHA BHARGAVA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No.105343/2017-CONDONATION OF DELAY IN FILING and IA No.105347/2017-EXEMPTION FROM FILING O.T. and IA No.105345/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 03-07-2018 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Mr. Abhishek Atrey, AOR

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

List after a week before an appropriate Bench, as per roster.

(Chetan Kumar)
AR-cum-PS

(H.S.Parasher)
Assistant Registrar